

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 54**

**CP/21(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES:    **SHASHI TANNA V/s DEVKARAN AND CO  
PVT LTD**

Section 241(1), 242(4) of the Companies Act, 2013

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**ORDER**

**CP/21(MB)2024**

- 1) Ms. Kriti Kalyani, Ld. Counsel for the Petitioner and Mr. Shyam Kapadia, Ld. Counsel for the Respondent Nos. 1 to 4 are present.
- 2) Ld. Counsel for the Petitioner seeks some time to proceed further in the matter contending that the Arguing Counsel is pre-occupied. Counsel for the Respondents draws our attention to the para 3 of the order dt. 12.03.2024 which has still not been complied with by the Petitioner.
- 3) Accordingly, Petitioner is directed to first argue on the admissibility in terms of Section 244 of the Companies Act, 2013. Arguing Counsel for the

Petitioner shall ensure that he is available to argue the case on the next date of hearing.

- 4) Stand over to 05.07.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 55**

**CA 270/2022 CA 276/2022 CA 3/2023 CA 75/2024 in CP 168/MB/2022**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES:    **ZEBA RAJESH KOHLI V/s GOOD HOUSE**  
**KEEPING CO PVT LTD**

Section 241(1), 242(4) of the Companies Act, 2013 & Rule 11

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**ORDER**

**CA 270/2022 CA 276/2022 CA 3/2023 CA 75/2024 in CP 168/MB/2022**

- 1) Ms. Ashwini Gawde, Ld. Counsel for the Petitioner and Ms. Diya, Ld. Counsel for the Respondent Nos. 2, 3 & 5 are present.
- 2) Ld. Counsel for the Respondent Nos. 2, 3 & 5 seeks some time to file and place on record Affidavit in Replies. Time is allowed. Affidavit in Replies be filed and placed on record well before the adjourned date thereby duly serving copies thereof to the other side well in advance.
- 3) Stand over to 01.07.2024, for further consideration and hearing. Parties shall complete and exchange the pleadings well before the adjourned date and shall be ready for arguments on the next date of hearing.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 56**

**CA 196/2024 CA 201/2024 in CP/62(MB)2024**

CORAM:

**SH. PRABHAT KUMAR          JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 24.06.2024**

**NAME OF THE PARTIES:    NAVINCHANDRA MANGALDAS PATEL**  
**V/s FCG FLAMEPROOF CONTROL GEARS**  
**PRIVATE LIMITED**

Section 241(1) of the Companies Act, 2013

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**ORDER**

**CA 196/2024 CA 201/2024 in CP/62(MB)2024**

- 1) Ld. Counsel for the Parties are present.
- 2) At request, stand over to 26.06.2024, for further consideration and hearing.

**Sd/-**

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 57**

**CP/75(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES:    **FCG HOLDINGS PRIVATE LIMITED V/s**  
   **FCG FLAMEPROOF CONTROL GEARS**  
   **PRIVATE LIMITED**

Section 241(1), 242(4) of the Companies Act, 2013

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**ORDER**

**CP/75(MB)2024**

- 1) Ld. Counsel for the Parties are present.
- 2) At request, stand over to 26.06.2024, for further consideration and hearing.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare